# CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH

MA No.3413/2019 in OA No.3822/2018

## New Delhi, this the 21st day of October, 2019

### Hon'ble Mr. Ashish Kalia, Member (J)

Smt. Kushala Devi Aged 56 years, Group 'D' W/o Late Shri Bishan Singh Negi (MES-9622372) R/o Vill. Prateet Nagar, Hoshyari Mandir PO: Raiwala, Distt:Dehradun Uttrakhand-249205.

.... Applicant

(By Advocate: None)

#### **VERSUS**

- Chief Engineer
   HQ Western Command
   Chandimandir -134107.
- 2. The Commandant
  Engineer Stores Department
  Delhi Cantt-110 010.
- 3. Records Officer
  The Commandant
  Engineer Stores Department
  Delhi Cantt-110 010.
- Principal Controller of Defence Accounts (Pensions)
   Draupadi Ghat
   Allahabad,
   Uttar Pradesh -211014.
   Respondents.

(By Advocate: Shri Aamir Shaikh for Shri Hanu Bhaskar)

## **ORDER (ORAL)**

None present on behalf of the applicant. The applicant has filed MA No.3413/2019 for withdrawal of the Original Application duly supported by an affidavit. The same is allowed as there is no objection by the learned proxy counsel for respondents. Accordingly, the OA is dismissed as withdrawn.

(Ashish Kalia) Member (J)

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